

Order dated 8.11.2002

Heard Shri S.Patnaik, counsel for the applicant and Shri A.K.Bose, Sr.Standing Counsel for the Respondents regarding the prayer of the applicant to be appointed as Photographer, Gr.III in the Archaeological Survey of India, Bhubaneswar. After hearing the both sides as also going through the averments made in the O.A. and the counter submitted by the Respondents, we find that the recommendation of the Selection Committee, which was held on 26.8.1997, has not been approved by the competent authority for the reasons, as recorded by the said authority at Annexure-R/1. In the said letter the competent authority has also given direction to the Superintending Archaeologist, Bhubaneswar to fix a fresh date of Selection Committee Meeting after completing requisite formalities. In the above premises, we direct that the concerned recruiting authority may take necessary action for fixing a fresh date of Selection Committee Meeting and in case the present applicant would apply for the said post, his candidature may also be considered as per the Rules governing the recruitment to this post. We order accordingly.

The O.A. is disposed of as above. No costs.


VICE-CHAIRMAN 87/1

MEMBER (JUDICIAL)

free copies of
final order
dt. 8.11.02 issued
to counsel for
both sides and
to all parties.

DS
14.11.02


S.O.D
14.11.02